

Most Immediate
Time Bound

No.A-004/2014-PIC
Government of India
Ministry of Housing & Urban Affairs
PI Cell

Nirman Bhawan
New Delhi, Dated 08.12.2020.

Office Memorandum

Subject :- Notice regarding removal of personal details of RTI applicants from the website of MoHUA.

The undersigned is directed to say that a notice on the above subject has been received through email dated 30.11.2020 from Shri Saket Gokhale to immediately remove the personal details of RTI applicants from the website of MoHUA.

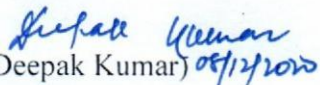
2. Shri Gokhale has stated that in accordance with the directions of the Hon'ble Kolkata High Court dated 20/11/2013 in WP 33290/2013 in the matter of Avishek Goenka vs. Union of India & DOP&T O.M. No.1/1/2013-IR dated 07/10.2016 , personal details of RTI applicants including Name, Address, Designation, email id, and Telephone number shall NOT be disclosed as they do not serve any public interest whereas the same may be accessed from the website of MoHUA.

3. He has stated that the if the personal details are not removed from the website within 7 days failing which he shall have no option but to approach the Hon'ble judiciary through a Writ Petition/Contempt Petition against the mass violation of Right to Privacy under Article 21 of the Constitution of India by your ministry in ignoring the DoPT's OM as well as orders of the Hon'ble Kolkata High Court and seek appropriate directions.

4. In view of the above, all CPIOs/Appellate authorities are requested to immediately get the Applicant details removed from the RTI replies uploaded on the Ministry's Website and in future also to refrain from disclosing the personal details of the Applicants/Appellants including Name, Address, Designation, email id, and Telephone number, mobile Number while getting the RTI replies uploaded in the Ministry's website in accordance with ibid DOP&T O.M. and Hon'ble Kolkata High Court directions (Copy enclosed)

5. This may be accorded '**Top Priority**'.

Encl.As above


(Deepak Kumar) 08/12/2020
Under Secretary(Coord)

To

1. All First Appellate Authorities/CPIOs in MoHUA – through eoffice.
2. SO(IT Cell) – For uploading in eoffice

Copy for information to :-

Shri Saket Gokhale – Through email.